NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

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SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2020 AT 10:30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020	
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd	
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd	
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd	
UNDER SECTION	9 of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Counsel for Operational Creditor is connected through video conference. Issue notice to Corporate Debtor. Counsel to serve notice on the Corporate Debtor and file proof of service.

List the matter on 12.10.2020.

Member (T)

Binnu

Member (J)